

HIGH COURT OF CHHATTISGARH, BILASPUR

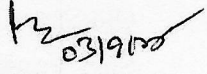
ORDER

No. 17825 /
Mediation/CM-38

Bilaspur, dated 03rd September, 2025

The Hon'ble High Court of Chhattisgarh, under Rule 4 of the 'Chhattisgarh Mediation Rules : 2015', has been pleased to empanel the following 40 Hours MCPC Trained Advocates as mediators with the Mediation Centre of the District Court, Bilaspur for the purpose of conducting mediation proceedings in the Mediation Centre, District Court, Bilaspur :

DISTRICT	NAME OF THE MCPC TRAINED ADVOCATES	
Bilaspur	1.	Shri Shubhash Kumar Mishra
	2.	Shri Vankteshwar Tiwari
	3.	Shri Virendra Kumar Sharma
Note : The above 03 names of Advocate-Mediators are in addition to the Registry Order No. 14488 dated 29.11.2022 and Order No. 2771 dated 04.03.2023.		


(MANSOOR AHMED)
I/c REGISTRAR GENERAL

Endt. No. 17826 /
Mediation/CM-38

Bilaspur, dated 03rd September, 2025

Copy forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Registrar (Vigilance and I. & E./ Judicial/ S. & A./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (20) Additional Registrar (Judicial/ HCLSC/ Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information.*
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Principal District & Sessions Judge, Bilaspur *for information.*
- (25) 1. **Shri Shubhash Kumar Mishra**, 98279-08441
Old Sarkanda, Bilaspur (C.G.).
2. **Shri Vankteshwar Tiwari**, 97523-79105
L. 7 Main Road Vinoba Nagar, Bilaspur (C.G.).
3. **Shri Virendra Kumar Sharma**, 98267-15878
W.No. D/69 Yadunandan Nagar Tifra, Dist.- Bilaspur (C.G.)
for information and necessary action.
- (26) All Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (27) All Joint Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (31) Deputy Registrar / Sr. Court Manager [Civil/ Central Filing/ D.E./ D.E.(Appeal)/ Juvenile Justice Cell], High Court of Chhattisgarh, Bilaspur *for information.*
- (32) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/Establishment/I. & E./ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

Mz 03/9/25

(MANSOOR AHMED)
I/c REGISTRAR GENERAL